

O.A. 1641/93

12.4.99

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. S. L. Jain J.M.

None for the applicant. Last opportunity is allowed to learned counsel for the applicant to present his case for admission on the next date. If none appears on that date the case shall be dismissed in default on 20-5-99.

J.M.

A.M.

20.5.99

Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. S. K. Agarwal, J.M.

None for the applicant. A perusal of the ordersheet shows that none appeared for applicant on 22.1.99, 25.2.99 and 12.4.99. The applicant seems to have lost interest in the case and the case is therefore dismissed in default and for non prosecution.

J.M.

A.M.

Nafes.